

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 23-08-2021 To 23-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	889/2021	HEMANTA ROY AND ANR	JAYDEEP KANTA BHOWMIK	13-09-2021	PLEASE PROVIDE THE CERTIFIED COPY OF THE ORDER DATED 19.03.2021 (CMC NO. 273/2021) MENTIONED IN THE 1ST PARAGRAPH AT PAGE NO. 3.
2	CRM	904/2021	SUSANTA BARMAN AND ORS	SUDIP GUHA	13-09-2021	1.THE NAMES OF PETITIONER NO. 1, 9 AND 14 DO NOT MATCH WITH THEIR SIGNATURES IN THE VAKALTNAMA. 2.THE SIGNATURE OF PETITIONER NO. 10 IN THE VAKALATNAMA DOES NOT MATCH WITH THE SAME IN AFFIDAVIT.
3	CRR	135/2021	SUKUMAR ROY	SUNIL KUMAR SARKAR	09-09-2021	1. SOME PAGES ARE ILLEGIBLE(PAGE -3 TO 68) AND VAKALATNAMA. PLEASE RESEND WITH PROPER SCANNING.
4	CRR	138/2021	SRI BALESHWAR PRASAD SAH AND ANR	SUNIL KUMAR SARKAR	13-09-2021	COMPLETE POSTAL ADDRESS (WITH PIN CODE AND PHONE NO) OF RESPONDENT NO. 1 SHOULD BE MENTIONED IN THE PRESENTATION FORM.
5	MAT	48/2021	SUBHRAJIT GHOSH AND ORS	MD M NAZAR CHOWDHURY		
6	RVW	4/2021	THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND ORS.	MANIKA ROY		
7	WPA	1191/2021	SUSHIL KUMAR MAHESHWARI (MUNDRA)	DEBORSHI DHAR	13-09-2021	1.NAME OF THE PETITIONER IN ZERO PAGE DOES NOT MATCH WITH HIS NAME IN CAUSE TITLE PAGE. 2. ANEXURE 22 IS TOTALLY ILLEGIBLE.
8	WPA	1197/2021	M/S SSPL- PIONEER	PAYEL CHOUDHURY	13-09-2021	1. BAR WALEFARE LOGO IS MISSING IN THE VAKALATNAMA COPY. 2. POSTAL ADDRESS OF THE RESPONDENT IS MISSING IN THE PRESENTATION FORM.
9	WPA	1199/2021	SUJIT BASU AND ANR	SUNIL KUMAR SARKAR	13-09-2021	IMPROPER ADDRESSING OF THE HONOURABLE CHIEF JUSTICE (ACTING)

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